

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 192 of 2016 &
IA Nos. 408, 409 & 410 of 2016**

Dated : 30th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Vidarbha Industries Power Ltd.

.....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. J.J. Bhat, Sr. Adv.
Mr. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1
Mr. Raunak Jain
Ms. Mariya Mumtaz Hashmi for R-2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **31.08.2016 at 2.30 P.M.**

**(I.J. Kapoor)
Technical Member**

dk/kt

**(Justice Ranjana P. Desai)
Chairperson**